

Annexure-1  
Name of the corporate debtor: ALCOB India Private Limited  
Date of commencement of CIRP: 23/02/2026  
List of creditors as on: 23/04/2026  
List of Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Osaka Rubber Pvt Ltd	09/03/2026	33,93,306	0	NA	NA	NA	No	NA	NA	Nil	-	33,93,306	Claim under Verification
2.	Stone Oasis	23/03/2026	5,58,336.00	5,58,336.00	NA	NA	NA	No	NA	NA	Nil	-	0	Admitted
3.	Vijayshanti Roofing	24/03/2026	19,50,826.00	0	NA	NA	NA	No	NA	NA	Nil	-	19,50,826.00	Claim under Verification
4.	Hilti India Pvt. Ltd.	24/03/2026	51,73,709.00	0	NA	NA	NA	NA	NA	NA	Nil	-	51,73,709.00	Claim under Verification
5.	Shri Aarohi Industries	27/03/2026	40,44,406.00	0	NA	NA	NA	NA	NA	NA			40,44,406.00	Claim under Verification
6.	Jindal Aluminium Ltd.	28/03/2026	24,51,979.00	0	NA	NA	NA	NA	NA	NA			24,51,979.00	Claim under Verification

7.	TCI Freight	08/04/2026	75,921	0	NA	NA	NA	NA	NA	NA			75,921	Claim under Verification
8.	Avigiri Urethane and Rubber Industries Pvt. Ltd.	30/03/2026	4,08,005.00	0									4,08,005.00	Claim under Verification
9.	Synchrona Enterprises	03/04/2206	15,41,055.00	0									15,41,055.00	Claim under Verification
10.	<b>TOTAL</b>		<b>1,95,97,544</b>	<b>5,58,336.00</b>	NA	NA	NA	NA	NA	NA	Nil	-	<b>1,90,39,208</b>	

**Rajesh Shah**

**Interim Resolution Professional**

**Alcob India Private Limited**

(Undergoing Corporate Insolvency Resolution Process)

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